

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/177(CHE)2021**  
**NAME OF THE PETITIONER : State Bank of India**  
**NAME OF THE RESPONDENT(S) : Manmohan Singh Jain**  
**UNDER SECTION : Sec 95(1) of IBC, 2016**  
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**ORDER**

None appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no. WP(C)/510/2022, **Sanjay Singal & Anr Vs Union of India & Ors**, post this matter on **18.12.2023** for further hearing.

  
**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**